

**HIGH COURT OF BOMBAY AT GOA, PORVORIM**

No. HCB/GOA/A-4/2022/1320

Date : 23.12.2022

**NOTICE**

In view of the assignment of the Honourable Vacation Judges during the ensuing Christmas Vacation 2022, mentioned below is the working arrangement for the Staff required w.e.f. **24-12-2022 to 01-01-2023** :

<b>FOR 1<sup>st</sup> PART</b>			
	<b>DIVISION BENCH</b>		<b>COURT HALL NO.</b>
<b>1</b>	<b>THE HON'BLE SHRI. JUSTICE BHARAT P. DESHPANDE AND THE HON'BLE SHRI JUSTICE VALMIKI SA MENEZES</b>	<b>24-12-2022 to 28-12-2022</b>	<b>4</b>
	<b>SINGLE BENCH (CRIMINAL )</b>		
	<b>THE HON'BLE SHRI. JUSTICE BHARAT P. DESHPANDE</b>	<b>24-12-2022 to 28-12-2022</b>	<b>4</b>
	<b>SINGLE BENCH (CIVIL )</b>		
	<b>THE HON'BLE SHRI JUSTICE VALMIKI SA MENEZES</b>	<b>24-12-2022 to 28-12-2022</b>	<b>6</b>

<b>FOR 2<sup>nd</sup> PART</b>			
<b>2</b>	<b>THE HON'BLE SHRI JUSTICE VALMIKI SA MENEZES</b>	<b>29-12-2022 to 01-01-2023</b>	<b>6</b>

The urgent Judicial matters during the Christmas vacation commencing from 24.12.2022 to 01.01.2023 will be taken up by the Hon'ble Vacation Judges on **28.12.2022 (Wednesday)** or on any other day if directed.

In all applications for Bail, 48 hours Notice (in case out of Panaji/Porvorim) and 24 hours Notice (in case out of Panaji/Porvorim) should be given to the Government Pleader/Public Prosecutor.

The below mentioned Officials shall be available as and when required by the Hon'ble Court and should ensure that their mobile phones are within range and kept on at all times.

**COURT STAFF ARRANGEMENT FOR FIRST BLOCK:**

<b>Sr. No</b>	<b>Name &amp; Designation of the Staff at the disposal of THE HONOURABLE SHRI. JUSTICE BHARAT P. DESHPANDE</b>	<b>Mobile No.</b>
	<b><u>W.E.F. 24.12.2022 TO 28.12.2022</u></b>	
1.	Ms. Meena V. Bhoir, <b>Private Secretary</b>	9321380255
2.	Ms. Esha Vaigankar, <b>Personal Assistant</b>	9822686737
3.	Mr. Jose alias Joseph Francisco D'Souza, <b>Stenographer Grade-III</b>	9850193937
4.	Ms. Vilasini Nagvekar, <b>Section Officer (Court Superintendent)</b>	9765637232
5.	Mr. Anand Sawant, Chobdar	9923492587
6.	Mr. Pradeep Kunkolkar, Peon	9158579575

<b>Sr. No</b>	<b>Name &amp; Designation of the Staff at the disposal of THE HONOURABLE SHRI JUSTICE VALMIKI SA MENEZES</b>	<b>Mobile No.</b>
	<b>w.e.f. 24.12.2022 to 28.12.2022</b>	
1.	Ms. Andreza Rodrigues e Pereira, <b>Private Secretary</b>	9822989842
2.	Ms. Suchitra Singbal, <b>Shorthand Writer (H.G.)</b>	9822136566
	<b>w.e.f. 24.12.2022 to 27.12.2022</b>	
3.	Ms. Surekha Khumbarjuvekar, <b>Section Officer (Court superintendent)</b>	9822169550 9511833255
4.	Mr. Anand Kavlekar, Chobdar	9923147128
5.	Mr. Sudin Prabhu, Peon	8788349272

**COURT STAFF ARRANGEMENT FOR SECOND BLOCK :**

<b>Sr. No</b>	<b>Name &amp; Designation of the Staff at the disposal of THE HONOURABLE SHRI JUSTICE VALMIKI SA MENEZES</b>	<b>Mobile No.</b>
	<b>w.e.f. 29.12.2022 to 01.01.2023</b>	
1.	Ms. Niti Haldankar, <b>Private Secretary</b>	9423503733
2.	Ms. Amrut Tari, <b>Personal Assistant</b>	9420819967
3.	Ms. Vinita Naik, <b>Personal Assistant</b>	9881276256
	<b>w.e.f. 28.12.2022 to 01.01.2023</b>	
4.	Mr. Gaurish Shirodkar, <b>Assistant (Court superintendent)</b>	9890240030
5.	Mr. Domingos Fernandes, Chobdar	9403178072
6.	Mr. Mohindra Parab, Peon	7875691753

Contact numbers of vacation Court Superintendents are quoted above for the general information of Litigants and the Lawyers moving the matter before the vacation Judges. **Nobody should contact their Lordships directly either personally or on the phone and the appointments with Their Lordships to attend Court business should be fixed only through the Vacation Court Superintendent.**

Sd/-

(Dinesh R. Shetty)  
**REGISTRAR (Admin.)**

**Note: The Concerned Court Superintendent and the Staff Posted for duty shall ensure that they coordinate amongst themselves about performing the duties as and when required so that no inconvenience is caused to Court working.**

**Copy for information to:-**

Sr. P.S./P.S./P.A. to the Hon'ble Judges

1. Registrar (Judicial)
2. Member Secretary (GSLSA)
3. Dy. Registrar
4. Assistant Registrar (Admin.)
5. Assistant Registrar (Judicial)
6. Protocol Office cum Court Keeper
7. Librarian
8. The Concerned Officials
9. Office of the Advocate General
10. Mr. Pravin Faldessai, Assistant Solicitor General of India, C/o. Govt. Pleader's Office
11. High Court Bar Association
12. Order File